

**Title:** Need to make laws to protect domestic industry particularly agriculture sector in the country-Laid.

Shri Sunil Khan (Durgapur) : We are facing hard days in our economical life. Our farmers are committing suicide for having no market of their agricultural products because of the agreement with W.T.O. The rice and other commodities are coming from foreign countries without any import tax; as a result the rice and other commodities are cheaper than domestic products. The subsidy in fertilizer has already been withdrawn. So, the cost of production is high than that of imported rice and other commodities. The developed countries have made laws for the protection of their domestic markets. The American Govt. has laws for their protection. Our Govt. is not making laws for the protection of domestic market – not only for the agricultural products but also for steel and others.

So, I urge upon the union Government to make laws to protect the domestic industry so that the people of India could stand on their own feet.